NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.11.2023

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5398 of 2023 in Comp. App. (AT) (Ins) No of 2023	MP Industrial Development Corporation Ltd. Vs. Rajesh Jhunjhunwala & Anr.	Aalok Kumar
2.	I.A. No. 5399 of 2023 in Comp. App. (AT) (Ins) No of 2023	Ayan Mallick Vs. Pratim Bayal	Sanwal Tibrewal
3.	I.A. No. 5400 of 2023 in Comp. App. (AT) (Ins) No of 2023	Mukesh Chona Vs. Bulland Buildtech Pvt. Ltd.	Rahul Ranjan
4.	I.A. No. 5393 of 2023 in Comp. App. (AT) (Ins) No of 2023	Sanjay Kumar Gupta Vs. CA Tiruvengadam Kannan & Ors.	Sanwal Tibrewal
5.	I.A. No. 5384 of 2023 in Comp. App. (AT) (Ins) No of 2023	Anil Jadhav Vs. Yashraaj Ethanool Processing Pvt. Ltd. & Anr.	P.S. Sudheer
6.	I.A. No. 5385 of 2023 in Comp. App. (AT) (Ins) No of 2023	Surinder Arora Vs. Nilesh Sharma	Lalit Mohan
7.	I.A. No. 5382 of 2023 in Comp. App. (AT) (Ins) No of 2023	Freshlee Retail Pvt. Ltd. Vs. Anil Kumar Jain	Arjun Singh Bhati
8.	I.A. No. 5383 of 2023 in Comp. App. (AT) No of 2023	Punjab National Bank Vs. Sandwoods Infratech Projects (P) Ltd. & Ors.	Ishwar Mohapatra
9.	I.A. No. 5378 of 2023 in Comp. App. (AT) No of 2023	Patanjali Foods Ltd. Vs. Florence Impex Pvt. Ltd.	Zoya Junaid

10.	2023 in Comp. App.	Alpa Rajeev Shah Vs. Kevin Ventures LLP Through IRP Rakesh Relan	Haridas G. Dave
11.	I.A. No. 5454 of	Prem Prakash	MM Sharma
	2023 in Competition.	Vs.	
	App. (AT) No of	Competition Commission of India & Ors.	
	2023		

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Assistant Registrar